

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 790 of 2020

In the matter of:

Krishna Kumar Sahu & Ors.

....Appellants

Vs.

Sai Prasad Properties Ltd.

....Respondent

Present:

Appellants: Ms. Ranjana Roy Gawai, Mr. Avinash Bhati, Mr. Pervinder, Mr. Vineet Kumar, Advocates.

ORDER

(Through Virtual Mode)

05.01.2021: Written submissions have been filed by the Appellant. The same are taken on record.

List the appeal 'for orders' on 11th January, 2021.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

AR/g